

# HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.  
e-mail: cpc-mnp@aij.gov.in  
Phone: 9856143587

## CORRIGENDUM

Imphal the 5<sup>th</sup> December, 2017

No. HCM/E-43/2016Estt/Pt.-I/: In continuation of this High Court's earlier notifications HCM/E-43/2016Estt/Pt-I/Vol-IVA and HCM/E-43/2016Estt/Pt-I/Vol-IVB dated 6<sup>th</sup> November, 2017, for procurement of UPS for the Sub-ordinate Courts, MJA and DLSAs in Manipur State Judiciary, the following corrections has been made.

| Sl. No.   | Section Changed   | Affected Changes  |
|---|---|---|
| 1<br>HCM/E-43/2016Estt/Pt-I/Vol-IVA<br>(Page 14, <b>Annexure 2A</b> of Tender Document) | Backup Time : 120 minutes   | Backup Time : 120 minutes<br>@ 150 Watts Load                                       |
| 2<br>HCM/E-43/2016Estt/Pt-I/Vol-IVB<br>(Page 14, <b>Annexure 2B</b> of Tender Document) | Output Power Capacity : 12 kW/ 15 kVA<br><br>Max. Configuration Power : 12 kW/ 15 kVA | Output Power Capacity : 8 kW/ 10 kVA<br><br>Max. Configuration Power : 8 kW/ 10 kVA |

Last date of bid submission and date of opening of technical bid for tender nos. HCM/E-43/2016Estt/Pt-I/Vol-IVA and HCM/E-43/2016Estt/Pt-I/Vol-IVB are extended till 15<sup>th</sup> December, 2017.

(Yumkham Rother)  
Central Project Coordinator